

- (iv) RBI had set up two Working Groups for (i) preparing a road map for RRBs to adopt appropriate technology and migrate to Core Banking Solutions and (ii) examining provision of financial assistance to RRBs for defraying cost in implementing information and communication technology (ICT) based solutions for financial inclusion. The implementation of Groups' recommendations is in progress.

Further, the Government of India had set up a Task Force under the chairmanship of Prof. A. Vaidyanathan in August 2004 to formulate a practical and implementable plan of action to rejuvenate short term rural co-operative credit structure comprising State Co-operative Bank at the apex (State) level, Central Co-operative Banks at the intermediate (district) level and Primary Agricultural Credit Societies (PACS) at the ground (village) level. Based on the recommendations of the Task Force and in consultation with the State Governments, the Government of India approved a Package in 2006 for revival of the short-term rural co-operative credit structure. The total financial assistance under the Revival Package has been estimated at Rs 13,596 crore to be shared by the Central Government, State Governments and Co-operative Credit Structure. As on September 30, 2009, an amount of Rs.7000.40 crore has been released by NABARD as Government of India's share for recapitalisation of 37,088 PACS in ten States, while the State Governments have released Rs.659.22 crore as their share.

#### **Compensation paid by insurance companies**

†487. SHRI PRABHAT JHA:

SHRI BALAVANT ALIAS BAL APTE:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that due to fraud committed by customers and agents, insurance companies have to pay huge compensation;
- (b) if so, the details thereof;
- (c) the measures available with Government to check such frauds;
- (d) the reasons for the failure of Government's measures; and
- (e) the further stringent steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

- (a) to (e) The information is being collected and will be laid on the Table of the House.

#### **Income tax raids in Gujarat**

488. SHRI PARIMAL NATHWANI: Will the Minister of FINANCE be pleased to state:

- (a) the number of searches and seizures conducted by Government to unearth unaccounted money in Gujarat during the last three years;

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†Original notice of the question was received in Hindi.